

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.02.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 536 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Raghav Jain Vs. Jalesh Kumar Grover & Ors.	Shifali Goyal
2.	I.A. No. 537 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Shalini Rajani Vs. IFCI Ltd. & Anr.	Puneet Jain
3.	I.A. No. 539 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Bharat Industries Through its Sole Proprietor Bharat Bhushan Vs. Deepak Thukral Resolution Professional & Anr.	Swarnendu Chatterjee
4.	I.A. No. 547 of 2023 in I.A. No. __ of 2023 in Comp. App. (AT) (Ins) No. 1527 of 2022	Mohan Nathuram Sakpal Vs. State Bank of India & Anr.	Ankur Mittal
5.	I.A. No. 543 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Sagar Auto Industries Vs. Deepak Thukral	Swarnendu Chatterjee
6.	I.A. No. 538 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	D.P. Industries Vs. Deepak Thukral	Swarnendu Chatterjee
7.	I.A. No. 552 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Deep Precision Industries Vs. Deepak Thukral	Swarnendu Chatterjee
8.	I.A. No. 553 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Taif Industries Vs. Deepak Thukral	Swarnendu Chatterjee

9.	I.A. No. 557 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Mahalaxmi Industries Vs. Deepak Thukral	Swarnendu Chatterjee
10.	I.A. No. 559 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Mahalaxmi Fabricators Vs. Deepak Thukral	Swarnendu Chatterjee

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